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**Date:** 04/12/2025

## (2023) 11 MAD CK 0141

## **Madras High Court (Madurai Bench)**

Case No: Criminal Original Petition (MD) No. 20895 Of 2023

Govindasamy APPELLANT

Vs

State RESPONDENT

Date of Decision: Nov. 21, 2023

**Acts Referred:** 

• Tamil Nadu Scheduled Commodities (Regulation Of Distribution By Card System) Order, (1982) - Section 6(4)

• Essential Commodities Act, 1955 - Section 7(1)(a)(ii)

Hon'ble Judges: G.Ilangovan, J

Bench: Single Bench

**Advocate:** D.Rameshkumar, R.M.Anbunithi

Judgement